INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA

CONSTITUTION OF KOLKATA BENCHES FROM 09/12/2024 TO 12/12/2024 [13/12/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"Patna" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing after completion of "Patna" Bench)
"A" Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10:30 AM)
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 AM)
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)
"Guwahati" (Hybrid)	Shri Manomohan Das, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)
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Note: 1. "SMC" Bench will start after completion of "Patna" Bench.

2. "C" Bench will start after completion of "B" Bench.

3. "Guwahati" Bench will start after completion of "A" Bench.

[Manish Bhoi]
Assistant Registrar
ITAT, Kolkata